

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

Wednesday, the 29th day of November 2023 / 8th Agrahayana, 1945

CRL.MC NO. 10216 OF 2023

**CRIME NO.3418/2023 OF Ernakulam Central Police Station, Ernakulam
PETITIONER/1ST ACCUSED:**

**RAJEEV CHANDRASEKHAR, AGED 59 YEARS, S/O AIR CMDE. M.K.
CHANDRASEKHAR, MINISTER OF STATE (ELECTRONICS & INFORMATION
TECHNOLOGY), 7, GURUDWARA RAKAB GANJ ROAD, NEW DELHI, PIN - 110001**

RESPONDENT:

- 1. STATE OF KERALA, REPRESENTED BY THE INSPECTOR OF POLICE, ERNAKULAM
CENTRAL POLICE STATION, OLD RAILWAY STATION ROAD, NEAR KERALA HIGH
COURT, ERNAKULAM, KERALA, PIN - 682018**
- 2. DR. SARIN P. AGE AND FATHER'S NAME NOT KNOWN TO THE PETITIONER,
CONVENOR, DIGITAL MEDIA CELL, KERALA PRADESH CONGRESS COMMITTEE,
ERNAKULAM CITY, KERALA, INDIA, PIN - 680011**

**This Criminal Misc. case coming on for orders, upon persuing the
petition and upon hearing the arguments of Shri MAHESH
JETHMALANI(Sr.), SANTHOSH MATHEW, ANIL SEBASTIAN PULICKEL, MATHEW NEVIN
THOMAS, KURIAN ANTONY MATHEW, ABI BENNY AREECKAL, SHINTO MATHEW ABRAHAM,
JOE S. ADHIKARAM, Advocates for the petitioner and the Public Prosecutor
for the R1, the court passed the following:**

C.S.DIAS, J.

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Crl.M.C No.10216 of 2023

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Dated this the 29th November, 2023

O R D E R

Admitted. The learned Director General of Prosecution takes notice for the first respondent. He seeks time to get instructions. Issue notice by speed post to the second respondent.

On a consideration of the grounds in the memorandum of criminal miscellaneous case and hearing the learned Senior Counsel appearing for the petitioner, especially the law laid down by the Hon'ble Supreme Court in **Patricia Mukhim v. State of Meghalaya and others** [(2021) 15 SCC 35], I am satisfied that the petitioner has made out a prima facie case for an interim order.

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Resultantly, I direct the respondents not to take any coercive proceedings as against the petitioner till the date of next hearing.

Post on 14.12.2023.

**Sd/- C.S.DIAS
JUDGE**

ma/29.11.2023

